

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No. HCM II/389/2013

Dated Shillong the ___April, 2015

Sealed Quotations affixing non-refundable court fee stamp of Rs. 20/- (Rupees Twenty only) are hereby invited for supply of Toners and 1 (One) no. of Server Machine from Govt. Registered firms. The specification of the above mentioned items is mentioned below for the financial year 2015-2016

The rates quoted with terms and conditions and F.O.R. Office of the undersigned will be received during Office Hours up to 28/04/2015 at 2PM and will be opened on the same day at 2:30PM in the presence of the Quotationers or their representatives, if any.

Quotationers received after the above date/time will be summarily rejected. And the undersigned reserved the rights to accept or reject any of the quotations.

A. Toners:

- HP Toner 88A
- HP Toner 53A
- HP Toner 36A
- HP Toner 12A
- HP Color Toner 540A
- HP Color Toner 541A
- HP Color Toner 542A
- HP Color Toner 543A

B. Server Machine Specifications:

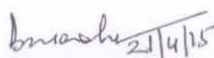
Processor = i3 (4th Generation),
RAM = 4 GB (expandable upto 16 GB),
HDD = 1 TB,
Optical Disk Drive and other useful hardware like network card etc.

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REGISTRAR GENERAL

Dated Shillong the 21 April, 2015


REGISTRAR GENERAL